

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. †2447**

**TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2018/SHRAVANA 17, 1940 (SAKA)**

**PERSONS APPLYING FOR LTV AND INDIAN CITIZENSHIP**

**†2447. SHRI VISHAMBHAR PRASAD NISHAD:  
CH. SUKHRAM SINGH YADAV:  
SHRIMATI CHHAYA VERMA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of persons who applied for Long Term Visa (LTV) and Indian citizenship throughout the country, including the State of Chhattisgarh, who have arrived from Sindh province of Pakistan owing to their persecution in Pakistan, the year-wise details thereof spanning last three years;**

**(b) the number of persons who have been granted Indian citizenship among the persons coming to India from Pakistan and residing here during the last three years; and**

**(c) the details of persons living in the State of Chhattisgarh on Long Term Visa and who have applied for Indian citizenship?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): A number of Pakistani nationals belonging to minority communities in Pakistan, mainly Hindus and Sikhs, coming to India on valid travel documents, have been applying for Long Term Visa (LTV) and Indian Citizenship during the past several years. This includes such persons who come to India on the ground of religious persecution in Pakistan. A statement indicating the number of Pakistani nationals who applied for and**

**were granted LTV & Indian Citizenship throughout the country including the State of Chhattisgarh, during last three years, as per the online data, is annexed. Data of such persons coming to India on the ground of religious persecution from different provinces of Pakistan is not centrally maintained.**

**(c): As per the online data, total 178 foreign nationals living in the State of Chhattisgarh have applied for Indian citizenship. Total 268 foreign nationals living in the State of Chhattisgarh have been granted LTV during the last three years.**

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Referred to in reply to parts (a) & (b) of Rajya Sabha Unstarred Question  
no. 2447 for 8<sup>th</sup> August 2018

**Total number of Pakistani nationals who have applied for and granted Long Term Visa (LTV) and Indian Citizenship (including the State of Chhattisgarh) during last three years (based on online data base)**

Year	Long Term Visa (LTV)		Indian Citizenship	
	Applied for	Granted*	Applied for	Granted *
2015	340	2142	445	262
2016	6116	2298	1178	670
2017	6806	4712	355	474
<b>Total</b>	<b>13262</b>	<b>9152</b>	<b>1978</b>	<b>1406</b>

\* Granted during the particular year which includes applications received in offline mode also and applications of previous years.

**Number of Pakistani nationals who have applied for and been granted Long Term Visa (LTV) and Indian Citizenship in the State of Chhattisgarh during last three years (based on online data base)**

Year	Long Term Visa (LTV)		Indian Citizenship	
	Applied for	Granted	Applied for	Granted
2015	08	08	17	10
2016	116	112	15	12
2017	155	148	01	03
<b>Total</b>	<b>279</b>	<b>268</b>	<b>33</b>	<b>25</b>